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MR. SPEAKER: The Question Hour WRITTEN ANSWERS TO QUESTIONS is over.

Soft loans to Sick Industries

*263 DR. BAPU KALDATE Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

- (a) whether Government have Changed/extended the scope of soft loans, introduced in 1976 to sick industries;
- (b) if so, whether the scope was extended to profit making industries;
- (c) the amount advanced under this scheme in 1978 to the industries referred to in (b) above;
- (d) whether the scope has been further extended to replace the higher bank rate loans; and

(e) the details thereof?

THE MINISTER OF STATE IN MINISTRY FINANCE OF ZULFIQUARULLAH): (a) and (b). The soft loan scheme seeks to provide loans at concessional rate of interest of 7.5 per cent per annum to eligible units in five selected industries viz. cotton textiles, jute, cement, sugar and specified engineering industries. Units are not eligible for assistance unless they are suffering from weakness relating to mechanical obsolescence and there are early prospects of viability as a result of modernisation. Priority is given in sanctioning assistance to sick units namely those whose paid up capital and reserves have been eroded to the extent of 50 per cent or more. The proportion of assistance given on soft terms depends on the extent of weakness of the concerned unit. This is so from the inception of the scheme and its scope has not been widened specifically for the benefit of profitmaking units.

- (c) Out of Rs. 140.39 crores sanctioned under the scheme to 93 units during 1978, the amount advanced to better off units works out to Rs. 62.23 crores covering 42 units.
 - (d) No. Sir.
 - (e) Does not arise.

भीमती इन्दिरा गांधी के कार्न पर बसकल छापे के लिए उत्तरवायी प्रधिकारियों के विषद्ध कार्यवाही

264- जी राम विलास पासवान : स्था उप-प्रधान मती सथा विला मत्नी यह बताने की कृपा करेगे कि '

- (क) क्या सरकार का विवार उन प्रधिका-रियो के विकद्ध कार्यवाही करने का है जो श्रीमती इन्दिरा गांधी के कार्य पर ब्रसफल छाये के लिए उत्तरवायी हैं;
- (ख) क्या छापा मारने वाले दल में वह प्रधिकारी सम्मिलित थे जो धापातकाल के दौरान बहुत सिक्य ये धौर क्या वे सभी भी झायकर विभाग के जांच सिल' में उच्च पदो पर काम कर रहे हैं; धौर
- (ग) इस ग्रसफलता के जिए ग्राधिकारियों के विश्व क्या कार्रवाई करने का विचार है ?

विश्त मंत्रालय में राज्य मही(वी वृश्यिकार-उल्लाह): (क) सम्बन्धित प्रक्रिकारियों से स्थय्टी-करण माने गए हैं प्रीर उन पर विवार किया वा रहा है।

- (ब) वर्तमान निरीक्षण निषेत्रक (बांध) व्यवह वें आवकर आयुक्त का जिल ने काद में आपात-काल में तरकर और विवेती मूझ छलसामक वृक्षिनियम ने आधीन नहीं सवान आविकारी बनावा नमा । आपातकाल के बाद निरीक्षण निवेत्रक (बांध) के क्यों नियुक्त किए जाने से पहले, यह अधिकारी कभी भी दिश्ली में तैनात नहीं रहा । यह नोकारी का कोई कारण नहीं है कि जिन विकासित में सामा निर्मा का निर्म का निर्मा का निर्म का निर
- (म) वही वसूर की क्यर नाम (क) कर क्यर है।